

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 219
IB-101(ND)/2023

IN THE MATTER OF:

M/s. Small Industries Development Bank of India**APPLICANT/PETITIONER**

Vs.

M/s. Aashiyana Infrastructure Development Pvt Ltd.**RESPONDENT**

SECTION

U/s 7 of IBC, 2016

Order delivered on 11.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mohd Moonis Abbasi, Adv

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **08.06.2023**.

Sd/-
(Court Officer)